(This is only an advertisement for information purpose and not a Prospectus announcement. This does not constitute an invitation or offer to acquire, purchase or subscribe to securities. Not for publication or distribution, directly or indirectly outside India.)

MMP

MMP Industries Limited

Our Company was originally incorporated as a private limited company under the Companies Act, 1956 pursuant to a certificate of incorporation issued by the Registrar of Companies, Rajasthan, Jaipur dated October 8, 1973 with the name 'Semi Conductor Packages Private Limited'. Subsequently the name of our Company was changed to 'Maharashtra Metal Powders Private Limited' and a fresh certificate of incorporation consequent upon change of name was issued by the Registrar of Companies, Maharashtra, Bombay on October 18, 1984. Subsequently, our Company was converted into a public limited company pursuant to approval of the shareholders at an extraordinary general meeting held on May 13, 1994 and consequently, the name of our Company was changed to 'Maharashtra Metal Powders Limited' and a fresh certificate of incorporation consequent upon conversion to public limited company was issued by the Registrar of Companies, Maharashtra, Bombay on December 28, 1994. Subsequently, the name of our Company was changed to 'MMP Industries Limited' and a fresh certificate of incorporation consequent upon change of name was issued by the Registrar of Companies, Maharashtra, Mumbai on June 19, 2012. For further details of our Company, refer ''General Information'' and ''History and Certain Other Corporate Matters' on pages 60 and 134 respectively of the Red Herring Prospectus .

Corporate Identification Number: U32300MH1973PLC030813

Registered Office: 211, Shrimohini 345, Kingsway, Nagpur - 440 001, Maharashtra, India. | **Tel No.:** +91 712 252 4645 / 253 3585 | **Fax. No.:** +91 712 253 0461

Corporate Office: B-24, MIDC Area, Hingna, Nagpur - 440016, Maharashtra, India. | **Website:** www.mmpil.com | **E-mail:** companysecretary@mmpil.com

Contact Person: Chandrakant Nimje, Company Secretary and Compliance Officer | **Tel No.:** +91 712 252 4645 / 253 3585 | **Fax. No.:** +91 712 253 0461

PROMOTER OF THE COMPANY : ARUN BHANDARI

THE ISSUE

PUBLIC ISSUE OF UP TO 45,00,000* EQUITY SHARES OF FACE VALUE OF ₹ 10.00 EACH OF MMP INDUSTRIES LIMITED ("OUR COMPANY" OR "THE ISSUER") FOR CASH AT A PRICE OF ₹ [•] PER EQUITY SHARE ("ISSUE PRICE") (INCLUDING A SHARE PREMIUM OF ₹ [•] PER EQUITY SHARE) AGGREGATING TO ₹ [•] LAKHS ("THE ISSUE") OF THE ISSUE, 2,25,000* EQUITY SHARES AGGREGATING TO ₹ [•] LAKHS WILL BE RESERVED FOR SUBSCRIPTION BY MARKET MAKER ("MARKET MAKER RESERVATION PORTION"). THE ISSUE LESS THE MARKET MAKER RESERVATION PORTION I.E. ISSUE OF 42,75,000* EQUITY SHARES OF FACE VALUE OF ₹ 10.00 EACH AT AN ISSUE PRICE OF ₹ [•] PER EQUITY SHARE AGGREGATING TO ₹ [•] LAKHS IS HEREINAFTER REFERRED TO AS THE "NET ISSUE". THE ISSUE AND THE NET ISSUE WILL CONSTITUTE 26.57%* AND 25.24%*, RESPECTIVELY OF THE POST ISSUE PAID UP EQUITY SHARE CAPITAL OF OUR COMPANY.**

** Number of shares may need to be adjusted for lot size upon determination of issue price | ** Subject to finalisation of basis of Allotment*

PRICE BAND: ₹ 186.00 TO ₹ 188.00 PER EQUITY SHARES OF FACE VALUE OF ₹ 10.00 EACH. THE FLOOR PRICE IS 18.60 TIMES OF THE FACE VALUE AND THE CAP PRICE IS 18.80 TIMES OF THE FACE VALUE.

BIDS MUST BE FOR A MINIMUM OF 600 EQUITY SHARES AND IN MULTIPLES OF 600 EQUITY SHARES THEREAFTER.

RISK TO INVESTORS

1. The Book Running Lead Manager associated with the Issue have handled 24 public issues in the past three financial years out of which 3 public issues closed below the issue price on listing date.
2. The average cost of acquisition per equity share of our Promoter, Arun Bhandari is ₹ 6.12.

BID / ISSUE PROGRAMME	OPEN
	CLOSES ON: WEDNESDAY, APRIL 4, 2018

ASBA*	Simple, Safe, Smart way of Application- Make use of it !!!	* Application Supported by Blocked Amount (ASBA) is a better way of applying to issues by simply blocking the fund in the bank account, investors can avail the same. For details, check section on ASBA below.	Mandatory in Public Issues from January 01, 2016 No cheques will be accepted.

LISTING: The Equity Shares of our Company offered through the Red Herring Prospectus are proposed to be listed on the EMERGE Platform of National Stock Exchange of India Limited ('NSE EMERGE'). In terms of the Chapter XB of the SEBI (ICDR) Regulations, 2009 as amended from time to time. Our Company has received an approval letter dated March 6, 2018 from NSE EMERGE for using its name in the offer document for listing of our shares on the NSE Emerge. For the purpose of the Issue, National Stock Exchange of India Limited shall be the Designated Stock Exchange.

DISCLAIMER CLAUSE OF SEBI: Since the Issue is being made in terms of Chapter XB of the SEBI (ICDR) Regulations, 2009, the Draft Red Herring Prospectus was not filed with SEBI. In terms of the SEBI (ICDR) Regulations, 2009, SEBI shall not Issue any observation on the offer document. Hence there is no such specific disclaimer clause of SEBI. However, investors may refer to the entire "Disclaimer Clause of SEBI" beginning on page 246 of the Red Herring Prospectus .

DISCLAIMER CLAUSE OF NSE (DESIGNATED STOCK EXCHANGE): It is to be distinctly understood that the permission given by NSE should not in any way be deemed or construed that the Red Herring Prospectus has been cleared or approved by NSE nor does it certify the correctness or completeness of any of the contents of the Red Herring Prospectus . The investors are advised to refer to page 249 of the Red Herring Prospectus for the full text of the "Disclaimer Clause of National Stock Exchange of India Limited".

CORRIGENDUM TO THE RHP (RHP) DATED MARCH 12, 2018: NOTICE TO INVESTORS

1. On page 27 of the RHP in risk factor no.21, please read the trade receivables for the Financial year 2017 of '₹ 3,436 lakhs' as '₹ 3,434 lakhs'.
2. On page 85 of the RHP under the heading 'Notes to the Capital Structure' in point no. 21, please read the last line as 'Further not less than 15.00% of the Net Issue shall be available for allocation on a proportionate basis to Non Institutional Bidders and not less than 35.00% of the Net Issue shall be available for allocation on a proportionate basis to Retail Individual Bidders, subject to valid Bids being received at or above the Issue Price."
3. On page 99 of the RHP under the heading 'Quantitative Factors' in point 2(c), please read the source 'Capital Market January 15-January 28, 2017' as 'Capital Market January 15- January 28, 2018'.
4. On page 152 of the RHP under the head 'Details of our Promoter' please read the third line 'He has experience of more than 40 years in the manufacture of pyro technique aluminium powder, paste and conductors and also manufacturing of circlips, retaining rings and other carbon steel stampings and formed components' as 'He has experience of about 36 years in the manufacture of pyro technique aluminium powder, paste and conductors and also manufacturing of circlips, retaining rings and other carbon steel stampings and formed components'.
5. On page 282 of the RHP, please read the last line 'The present Issue being made under Regulation 106M (1) of Chapter XB of SEBI (ICDR) Regulation.' as 'The present Issue is being made under Regulation 106M (2) of Chapter XB of SEBI (ICDR) Regulation'.

The RHP stands amended to the extent stated herein above. The information in this corrigendum supplements in the RHP at respective places and supersedes the information in the RHP to the extent inconsistent with the information in the RHP. All capitalized terms used herein and not specifically defined shall have the same meaning as ascribed to them in the RHP dated March 12, 2018.

AVAILABILITY OF RHP: Investors should note that Investment in Equity Shares involves a degree of risk and investors are advised to refer to the RHP and the Risk Factors contained therein, before applying in the Issue. The RHP shall be available on the website of SEBI at www.sebi.gov.in, the website of the Book Running Lead Manager at www.guinessonline.net, the website of NSE i.e. www.nseindia.com, and the website of the Issuer Company at www.mmpil.com.

AVAILABILITY OF BID CUM APPLICATION FORMS: Bid Cum Application Forms can be obtained from the registered office of MMP Industries Limited, Book Running Lead Manager: Guiness Corporate Advisors Private Limited and Syndicate Member: Guiness Securities Limited and the select location of the Sub-Syndicate Members, SCSBs, Registered Brokers, RTAs and CDPs participating in the Issue. ASBA Bid Cum Application Forms will also be available on the website of the stock exchange at www.nseindia.com and the designated branches of SCSBs, the list of which is available on the website of SEBI at www.sebi.gov.in.

APPLICATIONS SUPPORTED BY BLOCKED AMOUNT (ASBA): Investors have to apply through the ASBA process. ASBA Forms can be availed by all the investors except Anchor Investors. For details of the ASBA process, please refer to the details given in the ASBA Form and the Abridged Prospectus and also please refer to the section 'Issue Procedure" beginning on page 268 of the RHP. ASBA Forms can also be downloaded from the websites of SEBI, Syndicate Members, Registered Brokers, RTAs and CDPs. For more details on the ASBA process, refer to the details given in application forms and Abridged Prospectus and also refer section "Issue Procedure" beginning on page 268 of the RHP.

BANKER TO THE ISSUE AND REFUND BANK: HDFC Bank Limited

For **MMP INDUSTRIES LIMITED**
On Behalf of the Board of Directors
Sd/-
Chairman and Managing Director

Place: Nagpur
Date: April 02, 2018

MMP Industries Limited is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to make an initial public offer of its Equity Shares and has filed the RHP with the Registrar of Companies, Mumbai. The RHP shall be available on the website of SEBI at www.sebi.gov.in, the website of the Book Running Lead Manager at www.guinessonline.net, the website of NSE i.e. www.nseindia.com, and the website of the Issuer Company at www.mmpil.com. Investors should note that investment in Equity Shares involves a high degree of risk. For details investors should refer to and rely on the RHP including the section "Risk Factors" beginning on page 19 of the RHP, which has been filed with the Registrar of Companies, Mumbai. The Equity Shares have not been and will not be registered under the US Securities Act (the "Securities Act") or any state securities law in United States and may not be Issued or sold within the United States or to, or for the accountor benefit of, "U.S. persons" (as defined in the Regulations under the Securities Act), except pursuant to an exemption from, or in a transaction not subject to the registration requirements of the Securities Act of 1933.

Raka